

Statement

Major Central and Centrally Sponsored Schemes for Self-Employment continued in 1992-93

Sl. No.	Scheme	Outlay for 1992-93 (Rs. crores)		Target-No. of persons (in lakhs)
		Central Plans	State Plans	
1	Self Employment to Educated Unemployed Youth (SEEUY)	45.00	—	0.80
2	Integrated Rural Development Programme (IRDP)	390.20*	@	18.75
3	Scheme of Urban Micro Enterprises (SUME) under Nehru Rozgar Yojana (NRY)	23.00*	£	1.00

*Provisional.

@Out of the Rs. 390.20 crores shown under Col. 3, a sum of Rs. 352.20 crores is the Centre's share of subsidy and a matching share is to be provided by the State Governments for subsidy.

£Out of the Rs. 23.00 crores shown under Col. 3, Rs. 18.40 crores is for subsidy and the State Governments are expected to provide a matching amount for subsidy. A sum of Rs. 4.60 crores out of the Central allocation is for expenditure on training.

Statutory power to Planning Commission

591. SHRI VISHWASRAO RAMRAO PATIL :

MISS. SAROJ KHAPARDE :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Central Government have discussed the question of giving Statutory powers to the Planning Commission with all the State Governments;

(b) if so, what is the response of each of the State Government in the matter; and

(c) if the answer to part (a) above be in negative by when Government propose to discuss that question with all the State Governments ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ) : (a) No, Sir,

(b) Does not arise.

(c) It has been decided by the Union Government not to give Statutory powers to the Planning Commission. Therefore, discussing this matter with State Governments do not arise.

Request of Karnataka for inclusion of more Taluks in integrated scheme for Western Ghat Region

592. SHRI B.K. HARIPRASAD : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Karnataka Government have requested for inclusion of 18 more taluks in Integrated Scheme for western ghat region in the State;

(b) if so, the full details thereof; and

(c) what action is proposed to be taken in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) The State Government of Karnataka had requested for inclusion of following 18 Talukas for inclusion in the hill areas development programme :—

District	Taluks	
1. Uttara Kannada	1. Haliyal	
	2. Mundagol	
	2. Dharwar	3. Kalghatgi
		4. Shiggau
		5. Savanur
		6. Hangal
7. Byadgi		
8. Hirekerur		
3. Shimoga	9. Sorab	
	10. Channagiri	
	11. Bhadravathi	
4. C. Magalur	12. Tarikere	
5. D. Kannada	13. Mangalore	
	14. Buntwal	
6. Hassan	15. Arkalgud	
7. Mysore	16. Periyapatna	
	17. Hunsur	
	18. Kollegal	

(c) Due to constraint of resources, it has not been possible to include any new hill area in the Hill Areas Development Programme.

Steps to Achieve 13 per cent growth in Farm Exports

593. DR. YELAMANCHILI SIVAJI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is a fact that the Planning Commission has fixed the target to achieve 13 per cent growth in farm exports during Eighth Five Year Plan period; and

(b) if so, what steps have been taken to realise this target ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ) : (a) and (b) Directional Paper for the Eighth Five Year Plan (1992—97) has envisaged an average annual rate of growth of exports of all goods at the rate of 13.6 per cent. Growth rate of exports of 'farm products group' is not separately specified.

Proposal to convene the meeting of National Development Council

594. SHRI SYED SIBTEY RAZI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether Government propose to convene meeting of the National Development Council in May next;

(b) if so, what are the details thereof with objectives;

(c) whether Government propose to take steps to ensure that the meeting of National Development Council achieves its objectives; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ) : (a) Yes, Sir.

(b) to (d) The main objective of the proposed meeting of the National Development Council is to discuss the draft Eighth Five Year Plan (1992—97) document and seek its approval.

Allocation made for Development Projects in the Eighth Five Year Plan

595. SHRI B.L. PANWAR : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) what is the actual allocation made in the Eighth Five Year Plan for developmental projects in the country and for Rajasthan in particular;